High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2024 in CRL.L.P./55/2024(Filing No.)

State of Sikkim Applicant

VERSUS

Bikash Majhi and Another

Respondents

Date: 28-04-2025

CORAM : THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Mr. Thinlay Dorjee Bhutia, Public Prosecutor.

For Respondents Mr. N. Rai, Senior Advocate (Legal Aid Counsel).

Mr. Pradeep Tamang, Advocate.

Respondents present in person.

ORDER

Rai, J.

Learned Public Prosecutor verbally seeks on grounds that Mr. S. K. Chettri, Learned Additional Public Prosecutor, who was conducting the instant matter has a bereavement in his family.

Not objected to.

Considered and ordered accordingly.

List on 02-06-2025 as found convenient by the parties.

Judge 28-04-2025

Judge 28-04-2025

ds/bp/sdl